

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 101 of 2014 IN
DFR No. 474 of 2014

Dated : 18th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Byrnihat Industries Asson. & Ors. ... Appellant(s)
Versus

Meghalaya State Elec. Reg. Comm. & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R.1

ORDER

IA No. 101 of 2014
(Appls. for condonation of delay)

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of the State Commission. Notice be issued to the Respondents returnable on 28.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **28.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pr